

List of Cases where Case Management Hearing Took Place During the Month: March, 2024

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Date of Management Hearing							
								Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	written Arguments	Oral Arguments	Other Stages/Hearing date	Next Date
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)	TS (Com)/47/2023	27-03-2023	M/S Mal Metalliks Private Limited Vs M/S Loknath Neo Systems Private Limited	26.04.2024	17.04.2024	17.04.2024	24.04.2024	NA	NA	NA	17.04.2024 19.04.2024 24.04.2024 26.04.2024
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	52/2024	18-07-2022	OGO USA INC Vs KRISHNA TISSUE PVT. LTD.	Yes	No	No	No	No	No	Framing the Issue	15-04-2024
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com)	18/2024	13-11-2019	RAJPATH CONTRACTORS AND ENGINEERS LTD. Vs STATE OF WEST BENGAL AND OTHERS	Yes	No	No	No	No	No	Framing the Issue	03-06-2024
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com)	19/2024	13-11-2019	Rajpath Contractors and Engineers Ltd Vs State of West Bengal and others	Yes	No	No	No	No	No	Framing the Issue	03-06-2024
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com)	21/2024	19-11-2019	Rajpath contractors Vs sTATE OF wEST bENGAL AND OTHERS	Yes	No	No	No	No	No	Framing the Issue	03-06-2024
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com)	36/2024	24-02-2021	Rajpath Contractors and Engineers Vs The Secretary to Govt. of West Bengal and 3 others	Yes	No	No	No	No	No	Framing the Issue	03-06-2024

7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	01 of 2019	15-07-2019	Ramanuj Singh Vs Paulmech Infrastructures Private Ltd	-	-	02-03-2024	-	-	-	awaiting Hon'ble Court's order.	10-05-2024
8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	02 of 2020 (New No 03/2024)	15-06-2020	Kajal Pal Vs Sovan Pal	-	-	26-02-2024	-	-	-	Evidence	02/04/2024 & 03/04/2024
9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	03 of 2020 (New No 09/2024)	20-02-2020	Kazi Zainal Absar Vs Ratnesh Verma	-	-	-	01-02-2024	-	-	evidence of remaining plaintiff witnesses.	07-03-2024
10	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	12 of 2022 (New No 34/2024)	18-05-2022	M/S Sahida Construction Vs M/S RCS universal and Co. and 2 Ors	-	-	-	-	-	-	evidence of DW3.	11-03-2024 & 12-03-2024
11	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	04 of 2021 (New No 17/2024)	20-03-2021	Banful Enterprise and Co. Vs The Secretary, PWD, Government of West Bengal	-	-	-	-	-	-	further cross of DW 1.	15-03-2024

12	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	28 of 2024	13-01-2022	Samir Kumar Das Vs Basudev Halder	-	-	-	-	-	-	02/04/2024 for evidence of PW4.	02-04-2024
13	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	09 of 2024	19-07-2023	Kousik Chowdhury Vs Semanta Das alias Shrimanta Das	-	-	-	23-02-2024	-	-	disposed of as "compromised".	-
14	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	01 of 2022	19-01-2022	Kohinur Enterprise Vs Cognition Projects Pvt. Ltd		27-02-2024	-	-	-	-	filing of affidavit of witnesses by the parties	22-03-2024
15	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	07 of 2021 (New No 19/2024)	20-03-2021	Hossain Electric Co. Pvt Ltd Vs Munendra Pal Singh	-	-	-	17-02-2024 & 22-02-2024	-	-	hearing of the amendment application (I A no. 06 of 2024).	14-03-2024
16	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	07 of 2022 (New No 33/2024)	22-02-2022	M/S Mados Infra Projects Private Limited Vs M/S Eastern Coalfields Limited	-	17-02-2024	-	-	-	-	Hearing	18-03-2024

44	Commercial Court at Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	MISC JUDICIAL-COM	3/2023	28-02-2023	S basu Rai Chowdhuri and Himalayan road Construction Pvt. Ltd Vs Superintending Engineer, National highway Circle no III PW roads and others								10-05-2024
45	Commercial Court at Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	MISC JUDICIAL-COM	4/2023	13-03-2023	State of West Bengal Vs sri Avijit Paul								20-04-2024
46	Commercial Court at Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	TS(COM)	2/2022	11-08-2022	Kumkum Mittal and Others Vs State of West Bengal								05-04-2024
47	Commercial Court at Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	CA (COM)	1/2022	18-05-2022	grenol laboratori pvt.ltd Vs university of north bengal								03-06-2024

Total Number of Cases where Case Managemnet Hearing took place during the Month: 47